

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 13(ND)/2010

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.05.2018**

**NAME OF THE COMPANY: Sh. Kapoorchand A. Sanghvi & Ors. V/s. M/s. TI Steels Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner:** None

**For the Respondent:** Ms. Gurkanal Hora, Advocate  
Mr. Gurcharan Singh, Advocate

**ORDER**

Request for an adjournment is made on behalf of the petitioner as Ms. Gurkanal Hora, Ld. Counsel appearing for them in CP 44(ND)/2009 and for the Respondent 2 to 5 in CP 13(ND)/2010 is stated to be busy before the Hon'ble High Court of Delhi.

To come up on 15<sup>th</sup> October, 2018 for arguments.

— sd —

**(Deepa Krishan)**  
**Member (T)**

— sd —

**(Ina Malhotra)**  
**Member (J)**